tary, Coal India Officers' Association, published in Business standard dated 7th July 1978, regarding,, *Inter alia* safety in coal mines has come to notice

(b) No, Sir.

(c) Does not arise.

Export of coal

*409. SHRI GURUDEV GUPTA: SHRI KRISHNA CHANDRA PANT; SHRI BAPURAOJI MAROT-RAOJI DESHMUKH: SHRIMATI MARGARET ALVA: SHRI DEVENDRA NATH DWIVEDI:

Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to review its decision to export coal keeping in view the shortage of coal for domestic consumption; and

Ob) if so, what are the details in this regard?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDEAN): (a) and (b) The position in regard to export of coal has already been reviewed. It has been decided that for the present, exports will be limited to countries to whom India has been traditionally supplying coal. Also the commitments already made will be honoured.

Post_s 'i> Pondicherry Civil Service

•410. SHRI V. P. MUNUSAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of permanent posts in the Pondicherry Civil Service;

(b) what is the number of officers in the Pondicherry Civil Service Cadre as on the 1st June, 1978 and how many of these officers are permanent, temporary and on ad hoc basis as on that date; and (c) what is the number of permanent,, temporary and *ad hoc* officers belonging to the Scheduled Castes and Scheduled Tribes in the Pondicherry Civil Service as on the same date?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) There are 39 permanent posts in Pondicherry Civil Service.

(b) The number of officers holding permanent, temporary and ad *hoc* appointments in the service as on 1-6-1978 are 24, 13 and 11 respectively.

(c) None. However, one Scheduled Caste Officer was appointed on 1-7-78 on an *ad hoc* basis.

Talks with the representatives of **the** rebel Nagas

*411. SHRI SWAMI DINESH CHANDRA: SHRI SAT PAUL MITTAL: SHRI SYED AHMAD HASHMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any talks have recently taken place between Government and the representatives of the rebel Nagas;

(b) if so, what are the details of such talks during the Past three months; and

(c) what is the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL >: (a) to (c) No talks have been held with representatives of rebel Nagas. The leaders of the former underground have, however, been in touch with the Government of Nagaland regarding the implementation of the Shillong agreement.